Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 304 TO BE ANSWERD ON 05.12.2023

Monitoring of Doping and Age Fudging

304. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of measures taken by the Government to monitor and prevent the incidence of doping among athletes participating in age group level sports tournaments in the country;

(b) whether the Government is aware of any recent cases of age fudging in age group level sports tournaments and if so, the details thereof;

(c) the details of steps being implemented by the Government to enhance the integrity and fairness of age group level sports competitions specifically in relation to preventing age misrepresentation;

(d) the details of educational programmes or initiatives which are in place to inform young athletes, coaches and sports administrators about the legal and health consequences of doping and age fudging; and

(e) the extent to which the Ministry is collaborating with national sports federations and other relevant bodies to address these issues effectively?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS [SHRI ANURAG SINGH THAKUR]

(a): The Government is committed to eradicate doping/drug abuse by sportspersons. The National Anti-Doping Agency (NADA), an autonomous body under this Ministry, conducts Anti-Doping education awareness programmes in association with Sports Authority of India (SAI) and National Sports Federations (NSFs), for all stakeholders, including athletes participating in age-group level sports tournaments in the country.

The details of the various measures taken by the Government are as:

- Under the Target Olympic Podium Scheme (TOPS), athlete workshops are organized by SAI towards creating awareness among athletes with regard to prevention of Drug abuse.
- Awareness-cum-education material has been prepared by NADA in association with the NSFs. Mass awareness programmes have been introduced for athletes across the country regarding the Anti-Doping Rules.
- Doping Control handbooks are disseminated among the sportspersons in different regional languages during the various awareness programmes.
- Anti-doping programme is implemented during various Khelo India games where athletes are engaged in workshops, interactive kiosks, games, quizzes and digital content.
- Mobile application namely 'Know Your Medicine' has been launched to reveal the presence of banned/prohibited substances in medicines to avoid inadvertent usage of banned substances.
- SAI Call Centre facility is operational where which trainees can contact and lodge their grievances. Further, the trainees are also contacted on random basis to get their feedback and grievance.

(b) & (c): Various National and State Sports Federations typically have rules/regulations in place to ensure fair play and maintain integrity in the sports tournaments. These federations themselves look after the matter of age fudging in age-group level sports tournaments.

(d): An event-based anti-doping education model has been implemented at various events including Khelo India University Games, Khelo India Youth Games, National Games and North East Olympic Games. Interactive tools like anti-doping pledge, awareness mobile game, digital quiz, awareness kiosks, mobile van and workshops is a part of the overall activities. The model has enabled anti-doping awareness at major national sports events. A total of 95 such Anti-Doping awareness and education sessions/workshops were organised by NADA in 2023.

(e): Workshops are hosted by NADA and NSFs to sensitize them against doping in sport and disseminate the message of clean sport among athletes and athlete support personnel. More than 40 NSFs along with stakeholders from SAI, Indian Olympic Association and Paralympic Committee of India participate in these workshops. Regular Training Programmes on Anti-Doping Awareness for Coaches and Athletes are also organized by SAI.

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